



Government of Jammu & Kashmir
Civil Secretariat, Finance Department.
Jammu/Srinagar

Notification
Jammu, The 19th November, 2018

SRO 509 In the exercise of the powers conferred by proviso to section 118 of the constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendments be made in Jammu and Kashmir Financial Code Vol-II namely:

Proviso 3rd of Clause C-1(a) of Rule 8 appearing in Appendix 9 shall be substituted by the following:-

“Provided further that the amount of such grant or donation given to an institution, organization or individual shall not exceed ₹ 1,00,000/- in a financial year.”

By order of the Government of Jammu and Kashmir.

Sd/-
(Navin K. Choudhary), IAS,
Principal Secretary to Government
Finance Department.

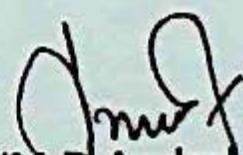
Dated:- 19/11-2018

No;A/41(03)-I-439

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/ Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Governor
6. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
7. Chief Electoral Officer, J&K Jammu.
8. All Commissioner / Secretaries to Government.

9. Divisional Commissioner Kashmir/ Jammu.
10. Chief Vigilance commissioner, J&K Srinagar.
11. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
12. Registrar General, J&K High Court Srinagar/ Jammu.
13. Director General Funds organization, J&K.
14. Director General Accounts & Treasuries, J&K.
15. Director General Audit & Inspections ,J&K
16. Director General Information J&K.
17. All Head of Departments / Managing Directors/ Chief Executive of State PSUs/ Autonomous Bodies.
18. Secretary J&K Public Service Commission.
19. All District Development Commissioners.
20. Secretary, J&K Legislative Assembly / Legislative Council.
21. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
22. Director Budget, Finance department
23. Director Accounts & Treasuries Kashmir /Jammu.
24. Principal Accountancy Training School Srinagar.
25. All Director Finance/Financial Advisors & CAO`s.
26. Joint Director Funds organization Srinagar/Jammu.
27. CAO, Irrigation & Flood Control Organization Srinagar /Jammu.
28. All Treasury Officers.
29. General Manager, Government Press for publication in Government Gazette.
30. Director Local Fund Audit & Pensions, J&K.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Hon`ble Advisor(S)/Advisor(V)/Advisor(G)/Advisor(K) for information of the Hon`ble Advisors.
33. All officers / Section officers of Finance Department.
34. President Non-Gazetted Employees Union Civil Secretariat Srinagar/ Jammu.
35. I/c Website, FD. (www.jakfinance.nic.in).
36. I/c Website, GAD. (www.jkgad.nic.in).
37. Government order file (W2scs).



(M.R. Andrabi)

**Director General (Codes)
Finance Department**